

(b) the facilities available for promoting the cooperative movement in the different aspects of human life in Tripura; and

(c) the details of the schemes for promoting cooperative movement in the different spheres in Tripura for the current year and the Fourth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) At the beginning of the Second Plan the number of cooperative societies in Tripura was 150 with 9398 members and share capital of Rs. 4.34 lakhs. This increased to 570 societies with a membership of 66082 and share capital of Rs. 26.97 lakhs at the end of the Second Plan period. At the end of the Third Plan period there were 659 societies with 81369 members and Rs. 41.20 lakhs as share capital. As on 30th June 1967, there were 673 societies with a membership of 87661 covering 35 per cent of the population.

(b) As in the rest of the country, the cooperatives in Tripura are provided assistance in the shape of share capital managerial subsidy, working capital etc. on the approved patterns.

(c) The annual programme for 1968-69 for Tripura is given in the attached statement. Details of the Fourth Five Year Plan are still under formulation.

STATEMENT

ANNUAL PROGRAMME FOR 1968-69 FOR COOPERATIVE DEVELOPMENT IN TRIPURA

1. Organisation of 50 viable|potentially viable or primary credit societies.

2. Strengthening (by share capital, loan and managerial subsidy etc.) of—

- (i) Apex Cooperative Bank
- (ii) Land Mortgage Bank.

1239 (ai) LSD—7.

(iii) Primary Marketing Societies.

(iv) Central consumer stores.

(v) Department stores.

3. Grant to State Cooperative Union for Training, Member education, publicity and propaganda.

4. Setting up of one Marketing Federation.

5. Organisation of 10 branches of consumer stores.

6. Organisation of 2 Farming Societies.

7. Organisation of 1 (District level) Labour Cooperative.

8. Organisation of 1 Rickshaw Pullers Society.

9. Extension of the scheme of distribution of consumer articles in rural areas by marketing and village cooperatives.

10. Constitution of Credit Stabilisation Fund.

Minister's visit to Agartala

2174. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether he paid a visit to Agartala on the 12|13th June, 1968 and if so, the purpose of his visit;

(b) whether his attention was drawn to the various problems of economic backwardness, particularly, regarding industrial backwardness, unemployment, tribal welfare and lack of means of communications;

(c) if so, what specific problems of Tripura were brought to his notice and what were his observations in that regard; and

(d) whether any memoranda of demands for development of Tripura were presented to him and if so, by which organisations and the sum and substance thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Yes, the purpose of his visit was to study the Communications and economic problems of the area.

(b) Yes.

(c) Various problems including.

- (i) supply of wheat to Tripura
- (ii) Construction of railway line.
- (iii) Arrangements concerning security police
- (iv) Introduction of air route
- (v) Telephone, Telegraph and Telex facilities etc. were brought to his notice.

(d) A letter was presented to him by the President, Tripura Pradesh Congress Committee regarding Railway and Air Transport facilities for Tripura. Extracts of the letter have been sent to the concerned union Ministers.

In addition the following memoranda were also received by him.

- (i) Memorandum No. F.S(DGS)68-69/355 dated 12-6-68 from Dainik Gana Abhijan, Agartala.
- (ii) Memorandum No. PT/68-69 dated 12-6-68 from Tripura State Communication Committee, Agartala.
- (iii) Memorandum No. 2454/TPCC/68 dated 12-6-68 from President, Tripura Pradesh Congress Committee, Agartala.

These mainly refer to P&T requirements in Tripura State and are under detailed examination by the P&T Department.

साधारणों के जमा करने की सुविधाएँ

2175. श्री सीटालाल सीना : क्या साख तथा कृषि मंत्री यह बताने की कृपा

करेंगे कि :

(क) क्या गोदामों की कमी को दृष्टि में रखते हुए सरकार व्यापारियों को अनाज रखने के लिये कुछ सुविधाएँ देने को तैयार है; और

(ख) यदि नहीं, तो उस के क्या कारण हैं ?

साख, कृषि, साधुवायिक विकास तथा सहकारिता मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्दे) : (क) इस प्रकार की सुविधाएँ केन्द्रीय तथा राज्य भाण्डागार निगमों में पहले से ही उपलब्ध हैं और उन का प्रयोग व्यापारी भी कर सकते हैं।

(ख) प्रश्न ही नहीं उठता।

Marine Diesel Engines

2176. SHRI P. GOPALAN:
SHRI VISWANATHA MENON
SHRI A. K. GOPALAN:
SHRIMATI SUSEELA
GOPALAN:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the marine diesel engines manufactured in the country are defective;

(b) whether it is also a fact that owners and operators of fishing boats have been complaining about the quality of these engines; and

(c) if so, the steps Government propose to take to ensure the quality of marine diesel engines supplied to fishing boats?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). Marine Diesel engines manufactured in the country have now been in use for several years. There are about 1500 such engines fitted to fishing boats operating around our coasts.